

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.02.2021 (FRIDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 903 of 2020	Victor Vanya Bandlamudi Vs. Mercados Energy Markets India Pvt. Ltd.	ArunSaxena	Sourav Roy
2.	Comp. App. (AT) (Ins) No. 940 of 2020	Drive India Enterprise Solutions Ltd. Vs. Valay Group & Ors.	Jitender Chaudhary	Omkar Deosthale-R2 H. Bhende-R3 & R4 Shikha Rai-R5

For Hearing

3.	Comp. App. (AT) (Ins) No. 704 of 2020	Kishanlal Likhmichand Bothra Vs. Canara Bank	Navneet Dugar	Rohan Agrawal
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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**